NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/CAA/99,100/2017

NAME OF THE TRANSFEROR

: KERRY LOGISTICS INDIA PVT LTD

NAME OF THE TRANSFERRE

: KERRY INDEV LOGISTICS PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S.SANTHANAM

2. M. Karitha Curana (Prachising company) STA, O, OL

duthonized Representative

nartha

ORDER

Authorized representative for Petitioner present. Representative for Official Liquidator also present and prayed for time. At request, time is enlarged with the direction to submit the report on or before next date of hearing. Put up on 10.08.2017 at 10.30 A.M.

(VIII VARACHANAR

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk